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Ministry of Commerce & Industry
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Udyog Bhawan, New Delhi

Public Notice No.03/2015-2020
Dated the 09 May, 2018


S.O. (E): In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy, 2015-2020, the Director General of Foreign Trade hereby inserts the name of Krishnapatnam Port in para No. 2.54 (d)(iv) as under:

<table>
<thead>
<tr>
<th>Existing Para 2.54(d)(iv)</th>
<th>Revised Para 2.54(d)(iv)</th>
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2. Effect of this Notification: Krishnapatnam Port is enlisted as a designated port for import of scrap.

(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
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